

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 517 of 2020

IN THE MATTER OF:

Rajesh Mahajan

...Appellant

Versus

Park Network Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Praveen Kumar Aggarwal, Advocate.

For Respondents: Mr. Ajay Goyal and Mr. Tushar Thareja, Advocates.

O R D E R
(Through Virtual Mode)

21.08.2020: Heard learned counsels for the parties. Hearing concluded.
Judgement Reserved.

Learned counsels for the parties may file their short written submissions, not exceeding three pages, within five days.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc